

The BoD of ITPO has further approved setting up of a Joint venture between ITPO and Kerala Industrial Infrastructure Development Corporation (KINFRA) at Kochi.

The Government, on 23.03.2016, also gave its approval for creation of a state-of-the-art Exhibition-cum-Convention Centre (ECC) at Dwarka, New Delhi. The ECC comprises of a host of independent and mutually beneficial facilities like exhibition halls, convention centres, banquet halls, auditoria, hotels, Food and Beverage (F&B) outlets and retail services. The Delhi Development Authority (DDA) has transferred 89.5832 Ha. of Land to DIPP for the purpose in September, 2016.

(b) and (c) Presently, there is no proposal, under consideration, from Government of Gujarat to set up International Exhibition Centres in Gujarat State.

Privatisation of profit making public sector industries

4505. SHRI C.P. NARAYANAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the reasons for profit making public sector industries being privatised;
- (b) whether it is the policy of Government to do away with profits these industries contribute annually to Government, reduce security of workers and pass on the benefits to private sector, what is the justification for it;
- (c) whether profit making public sector industries would become loss making due to Government's policy of increasing import duties of raw materials and decreasing those of finished products and then privatise them; and
- (d) whether the motto of 'Make in India' really means to promote privatisation in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) Information is being collected/collated and the same will be laid on the Table of the House.

MFN status

4506. SHRI K. SOMAPRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the country had given Most Favoured Nation (MFN) status to any country in the last three years; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) A member of the World Trade Organisation (WTO) is required to provide Most Favoured Nation (MFN) status to other members unless otherwise specified in the WTO Agreement. Accordingly, India has provided MFN status to all WTO members including those who became members of WTO in the last three years.

Status of industrial development

4507. SHRI PARIMAL NATHWANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the current status of industrial development in the country;
- (b) whether there has been decrease in the rate of industrial development during the current year in comparison with the last year;
- (c) if so, the details thereof, region-wise/ month-wise along with the reasons therefor;
- (d) the number of industries closed during the said period, State/UT-wise; and
- (e) the corrective measures taken/being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Industrial development measured in terms of the Index of Industrial Production (IIP) compiled by Central Statistics Office (base year 2004-05) shows the industry registered a growth of 2.4% in the year 2015-16. During the period April-January, 2016-17, the IIP registered a growth of 0.6% as against a growth rate of 2.7% in the period April-January, 2015-16.

(c) Region wise IIP is not compiled. The month wise details of IIP are given in Statement-I (*See below*).

(d) State-wise information on number of permanent closures for the years 2015 and 2016 based on the returns/clarifications received in the Labour Bureau till 30th March, 2017 are given in Statement-II (*See below*). ['Industrial Disputes, Closures, Retrenchments and Lay-offs' is based on the voluntary returns received every month from the Labour / Departments of the States and the Regional Labour Commissioner (Central)].

(e) The Government is taking various initiatives for industrial development. These *inter-alia*, include the following:—